## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA STARRED QUESTION, NO. 33

TO BE ANSWERED ON THE 02ND DECEMBER, 2025

### FINANCIAL ASSISTANCE TO FARMERS AFFECTED BY HEAVY RAIN

#### \*33. SMT. DHANORKAR PRATIBHA SURESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether crops other than soybean have suffered serious damage due to excessive rainfall in Maharashtra, particularly in Chandrapur district;
- (b) if so, the actual number of farmers affected from it;
- (c) the prompt action taken by the Government to provide prompt and adequate financial compensation to the affected farmers for the losses of their crops;
- (d) the time by which the said assistance is likely to be disbursed to the farmers;
- (e) whether complaints have been received regarding non-incorporation of factors such as soil erosion and cent percent crop loss in damage Panchanama assessment; and
- (f) if so, the steps likely to be taken by the Government to improve this Panchanama System?

#### **ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (f): A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 33 REGARDING "FINANCIAL ASSISTANCE TO FARMERS AFFECTED BY HEAVY RAIN" DUE FOR REPLY ON 02ND DECEMBER, 2025.

(a) to (d): As per the National Disaster Management Plan (NDMP), the primary responsibility of disaster management including damage assessment and providing relief measures on ground level, rests with the State Governments concerned. The Central Government provides requisite logistics and financial support to the efforts of the State Governments. The State Governments provide financial relief to the affected people in the event of 12 notified natural disasters, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a 'severe nature', additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

The State Government of Maharashtra is allocated an amount of Rs.4176.80 crore (Rs.3132.80 crore Central share + Rs.1044.00 crore State share) for the financial year 2025-2026 under SDRF, of which the first and second Installments of Rs.1566.40 crore each, as Central share is released to the State.

In wake of flood during 2025, MHA had constituted an IMCT on 16.10.2025 for conducting an on-the -spot assessment of damages in the State. The IMCT visited the affected areas from 03.11.2025 to 05.11.2025.

As informed by MHA, it has not received any formal memorandum from the State Government of Maharashtra for assistance under NDRF.

State of Govt of Maharashtra has informed that the total number of farmers affected due to heavy rains including all crops is 1,25,602. The total area affected is 1,10,309.13 Hectares. In Chandrapur district, Rs.9,376.56 lakh of compensation has been released for all affected crops. Additional special assistance of Rs.11,030.94 lakh has been released for all affected farmers for Rabi crops. As on 24.11.2025, an amount of Rs.82,37,50,048/directly transferred into the bank accounts of 1,13,455 affected farmers through the E-Panchanama payment Disbursement Portal.

(e) & (f): The State Government of Maharashtra has informed that no complaints have been reported.

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